

#### The Assam Rural Development Cess (Repealing) Act, 2022

Act No. 20 of 2023

| Keywords | oras: |
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To repeal the Assam Act No 9 of 1988

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## THE ASSAM GAZETTE

### অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 108 দিশপুৰ, শনিবাৰ, 18 ফেব্ৰুৱাৰী, 2023, 29 মাঘ 1944 (শক)
No. 108 Dispur, Saturday, 18th February, 2023, 29th Magha, 1944 (S. E.)

# GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR LEGISLATIVE DEPARTMENT::: LEGISLATIVE BRANCH

#### **NOTIFICATION**

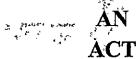
The 18th February, 2023

No. LGL.259/2022/48.—The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 15th February, 2023 is hereby published for general information.

ASSAM ACT NO. XX OF 2023

(Received the assent of the Governor on 15th February, 2023)

THE ASSAM RURAL DEVELOPMENT CESS (REPEALING) ACT, 2022



to repeal the Assam Rural Development Cess Act, 1988.

#### Preamble

Whereas it is expedient to repeal the Assam Rural Development Cess Act, 1988;

Assam Act No. IX of 1988

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

# Short title, extent and commencement

- (1) This Act may be called the Assam Rural Development Cess (Repealing) Act, 2022.
  - (2) It extends to the whole of the State of Assam.
  - (3) It shall come into force at once.

# Repeal and savings

2. (1) The Assam Rural Development Cess Act, 1988 is hereby repealed.

Assam Act No. IX of 1988

(2) Notwithstanding such repeal under section 2, the validity or effect or consequence of anything already done or suffered or any right, title, obligation or liability already acquired, accrued or incurred or any remedy or proceeding in respect of any such right, title, obligation or liability or penalty, claim or demand etc. already enforced under the Act so repealed, shall be deemed to have been validly done or taken or passed under the corresponding provisions of the Act, so repealed.

#### GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati-6.